

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

28/01/2019

M.A./260/399/2017

BIJAY KUMAR DAS

O.A./260/4/2017

-V/S-

FOR IMPLEMENTATION OF
ORDER, ON MEMO

D/O POST

ITEM NO:34

FOR APPLICANTS(S) Adv. : Mr. D.P. Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. B.R. Mohapatra

Notes of The Registry	Order of The Tribunal				
	<p>Ld. Counsel for the applicant submitted that the order of the Tribunal has already implemented and therefore he does not want to press the M.A. 399/17 which is accordingly treated as disposed of.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
kb					